

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 25 of 2020

IN THE MATTER OF:

Landmark Reality

...Appellant

Versus

Siroya Developers Pvt. Ltd.

...Respondent

Present:

For Appellant : None

O R D E R

08.01.2020 Nobody appears on behalf of the Appellant. To give one another opportunity to the Appellant, the appeal is adjourned.

Post the case 'for Admission (Fresh Cases)' on **10th January, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/sk/